

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 406/2014

IN THE MATTER OF:

Space Power Controls Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 391(2) & 394

Order delivered on 07.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR  
Hon'ble President

Deepa Krishan  
Hon'ble Member (T)

For the Petitioner(s) :

For the Respondent(s) :

For the RD (NR) Delhi/ROC, Delhi : Mr. Manish Raj, Company Prosecutor

ORDER

On behalf of arguing counsel at the time of second call again a request has been made for pass over, accordingly hearing is deferred to 09.10.2017.

— Sd/ —

(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

Sd/-

(DEEPA KRISHAN)  
(MEMBER TECHNICAL)

07.09.2017  
Vineet